

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

IA 145895/2019, in Criminal Appeal No(s). 1912-1916/2017

PRADEEP KUMAR

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH HOME DEPARTMENT
SECRETARY & ORS.

Respondent(s)

(IA No. 145895/2019 - EARLY HEARING APPLICATION)

Date : 16-12-2019 This matter was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE B.R. GAVAI
HON'BLE MR. JUSTICE SURYA KANT

For Appellant(s)

Mr. R.P.S. Yadav, Adv.
Mr. Vipin Kumar Jai, AOR

For Respondent(s)

Mr. S.R. Singh, Sr. Adv.
Ms. Sunita Pandit, Adv.
Ms. Anita Tripathi, Adv.
Mr. Avnish Singh, Adv.
Mr. Mitr Rao, Adv.
Mr. Yash Pal Dhingra, AORMr. Vinod Diwarkar, AAG
Mr. B.N. Dubey, Adv.
Mr. Shashank Shekhar Singh, AORUPON hearing the counsel the Court made the following
O R D E RWith the consent of the parties, list the
appeal in the summer vacation, 2020.

IA 145895/2019 stands disposed of.

[CHARANJEET KAUR]
A.R. - CUM - P.S.[INDU KUMARI POKHRIYAL]
ASSTT. REGISTRAR